

Government of India on 3.2.2012 have notified setting up of the National Counter Terrorism Centre (NCTC).

Besides, Government of India have set up four Regional Hubs of NSG at Mumbai, Kolkata, Hyderabad and Chennai.

Apart from the above, the Multi Agency Centre (MAC) has been strengthened and reorganized to enable it to function on 24 x 7 basis for real time collation and sharing of intelligence with other intelligence agencies and security intelligence inputs are also shared with the concerned States through the established mechanism, which ensures close coordination and sharing of intelligence and seamless flow of information between the State and the Central security and law enforcement agency. This has resulted in busting of terrorist modules and a number of possible terrorism attacks have been averted.

Meeting of Chief Secretaries and DGPs on NCTC

†821. SHRI RAM JETHMALANI :
SHRI SHIVANAND TIWARI :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government had organised a meeting of State Chief Secretaries and Directors General of Police (DGPs) after concluding the process of implementation of the scheme of National Counter Terrorism Centre (NCTC);

(b) if so, the facts therein and the agenda taken up for consideration in this meeting; and

(c) the concrete decisions taken in the above-mentioned meeting?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) The Government notified the setting of the National Counter Terrorism Centre vide their OM dated 3rd February, 2012. A meeting of State Chief Secretaries and Directors General of Police (DGPs) with the Union Home Secretary was held on 12.03.2012.

(b) and (c) In the meeting held by the Union Home Secretary with Chief Secretaries, Home Secretaries and the Directors General of Police of State & UT's on 12.03.2012, the majority of the delegations welcomed the idea of NCTC and broadly supported the NCTC proposal. Some delegations reiterated the concern already expressed by their respective Chief Ministers. The primary sense emerging from the meeting was that the NCTC should ensure coordination and consultations with the State Agencies-especially in operational matters. Many delegations suggested that MHA should notify detailed Standard Operating Procedure (SOPs) and/or amplify the Terms of Reference to address the requirements of coordination in operational and organizational aspects of the NCTC. The Union Home Secretary assured the delegations that their concerns would be given full consideration.

† Original notice of the question was received in Hindi.